

No. 19/DP/Miss/Mig-Lab/2020/2687
Government of Goa,
Directorate of Panchayats,
Junta House, 3rd lift, 3rd floor,
Panaji-Goa.

Dated:- 30/03/2020

C I R C U L A R

In view of the outbreak of Covid-19, infectious disease, the Government has declared lockdown in the State and people are advised from time to time to remain at home.

Goa being a touristic State, a lot of migrant labourers from other states are residing in Goa who were mostly engaged in construction related and tourism related activities. These are daily wage workers who are now without work. The responsibility of feeding these migrant labourers is being shouldered by the State Government by providing them food through various Self Help Groups. However, in order to keep these migrant labourers engaged, the concerned Village Panchayats may utilize them for pre-monsoon works such as cleaning of drains, nullahs, gutters, wells, springs, etc. and also Swatchha Bharat Mission by engaging them on daily wages.

In the context of the above, all the Sarpanch/Village Panchayat Secretaries of the concerned Village Panchayats are hereby directed to identify such labourers, issue them transit pass/work permit for execution of these works.



(Narayan Gad)
Director of Panchayats,
Panaji-Goa.

To,
1) All the Sarpanchas/Village Panchayat Secretaries, North/South Goa District (through concerned Block Development Officers)